

M.Cr.C. No.2750/2021

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The High Court Of Madhya Pradesh

Kamal S/o Bhawarlal vs. State of M.P.

**Indore : 01/03/2021 :-**

Vidushri Sumanlata with Ms. Sonal Sharma, learned counsel for the applicant.

Ms. Bharti Lakkad, learned Panel Lawyer for the non-applicant/State.

Learned counsel for the applicant prays for withdrawal of this bail application.

Prayer is accepted.

Application stands **dismissed** as withdrawn.

**(Shailendra Shukla)**  
**Judge**

**Aiyer\***